

(c) the extent of damage caused due to fire; and

(d) the measures taken to prevent such fires in future?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir.

(b) Fire may have been caused by an electrical short circuit or a cigarette butt. Possibility of sabotage is ruled out.

(c) The total damage has been estimated as Rs. 4 lakhs.

(d) Following measures have been recommended:

- (i) Provisioning of 'Wet-Riser with Sump' and fire detection & alarm system;
- (ii) Thorough review of electrical wiring system and replacement of aluminium wiring by copper wiring in critical areas;
- (iii) provision on exclusive space for storage of combustible material; and
- (iv) Establishing adequate and modern facility for burning of waste-paper.

Loans to youth under SEEUY Scheme in Andhra Pradesh

2627. SHRI M.V.V.S. MURTHI: Will the Minister of FINANCE be pleased to state:

(a) the amount of loans given by the public sector banks to unemployed youth and persons living below the poverty line under the self employment schemes in

Andhra Pradesh during each of the last three years, district-wise;

(b) whether there is any proposal to extend this facility to more applicants during 1992-93; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The Scheme of Self-Employment to Educated Unemployed Youth (SEEUY) and Integrated Rural Development Programme (IRDP) are the major programmes under which the commercial banks provide loans to unemployed youth and persons living below poverty line to take up viable self-employment ventures. The amount of loans sanctioned by the banks under SEEUY in the State of Andhra Pradesh during the years 1988-89, 1989-90 and 1990-91 are given in the statement attached. For IRDP, the similar district-wise figures are not available. However, the amount of loans provided under IRDP during the last three years in the State of Andhra Pradesh is as under:

<i>(Rs. in lakhs)</i>	
<i>Year</i>	<i>Loan disbursed</i>
1988-89	10035
1989-90	9173
1990-91	10528

(b) and (c). The targets for Andhra Pradesh during 1991-92 are to cover 9500 beneficiaries under SEEUY Scheme and 165680 families under IKDP Scheme. The State-wise targets for 1992-93 for the two Schemes, have not been finalised.

STATEMENT

S.No.	Name of the Districts	Amount sanctioned by banks (Rs. in lakhs)		
		1988-89	1989-90	1990-91
(1)	(2)	(3)	(4)	(5)
1.	Srikakulam	78.54	47.93	45.08
2.	Vijayanagaram	156.27	60.60	65.27
3.	Visakhapatnam	200.58	94.26	100.86
4.	East Godavari	185.75	97.50	100.64
5.	West Godavari	175.52	99.80	97.08
6.	Krishna	149.29	77.39	85.31
7.	Guntur	147.32	72.07	96.70
8.	Ongole	176.15	88.60	108.64
9.	Nellore	237.45	108.90	107.60
10.	Chittoor	157.90	75.95	77.55
11.	Cuddapah	133.17	67.98	84.28
12.	Anantapur	123.58	61.30	54.23
13.	Kurnool	132.97	77.48	90.80
14.	Mahboobnagar	97.43	54.87	73.48
15.	Nalgonda	164.56	58.74	124.10
16.	Khammam	119.24	62.83	85.08
17.	Warangal	208.37	87.70	92.35
18.	Karimnagar	192.52	118.76	94.67
19.	Adilabad	69.26	48.44	35.67
20.	Nizamabad	101.95	74.36	85.81

S.No.	Name of the Districts	Amount sanctioned by banks (Rs. in lakhs)		
		1988-89	1989-90	1990-91
(1)	(2)	(3)	(4)	(5)
21.	Medak	129.64	66.01	74.40
22.	Rangareddy	131.26	78.00	95.85
Total		3278.72	1679.47	1875.45

Source: Office of the DC (SSI), Ministry of Industry

Loans to Small Farmers

2628. SHRI M.V.V.S. MURTHY: Will the Minister of FINANCE be pleased to state:

(a) the amount of loans given by the public sector banks to small farmers and for setting up agro-based industries, separately during each of the last three years, State-wise and district-wise;

(b) whether there is any proposal to extend this facility to more beneficiaries during 1992-93;

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The Reserve Bank of India (RBI) has reported to total amount of loans by way of direct finance to agriculture (excluding allied activities) disbursed by all scheduled commercial banks to small and marginal farmers, as follows:-

(Rs. in crores)

June, 1987	1466
June, 1988	1585
June, 1989	1716

(latest available)

The district-wise data of disbursement of loans form small farmers etc. are not compiled by RBI. However, the State-wise data on disbursement of direct finance to small farmers by the scheduled commercial banks for the above period is being compiled and will be laid on the Table of the House. RBI has reported that its information system does not generate similar data for agro-based industries.

(b) and (c) Agriculture is one of the major segments of 'Priority Sector'. Public Sector Banks have been asked to raise the proportions of their credit to priority sector to 40% of their total advances. Commercial banks are also required to grant 18% of net bank credit as direct finance to agriculture (including allied activities). Further it is stipulated that advances to the weaker sections of the community which also includes small and marginal farmers should be not less than 25% of priority sector advances or 10% of net bank credit.

The farmers all over the country are provided loans by public sector banks for the agricultural and allied activities undertaken by them on their own or through any scheme framed by Government in this regard. The financing of such activities by the credit institutions is a part of their normal lending operations on a continued basis.